## **HIGH COURT OF CHHATTISGARH**

## Data of Commercial Benches (Commercial Appellate Division)

## <u> Month – November 2021</u>

	Form 1 List of cases e-filed during the month											
Sr. No.	Court District Case No. Petitioner Name Vs. Advocate Mobile Advocate E- Date of Respondent Name Number mail Id Registration											
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)			
1	High Court of C.G.	Bilaspur	NIL									

	Form 2 List of cases in which e-payment of Court fees was made during the month											
Sr. No.	Court District Case No. Petitioner Name Vs. Ac Respondent Name		Advocate	Date of Registration	Date of e-payment of Court Fees							
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	Commercial Court	Raipur	Arbitraion Appeal 73/2021	CLOUD RETAIL SOLUTIONS PVT LIMITED Vs. THRIVING KITCHEN PRIVATE LIMITATED	SABYASACHI BHADURI	09/11/2021	3000/- Ecourt Fees Date 29/10/2021 and 3000/- Court Fees 26/10/2021					
2	Commercial Court	Raipur	Arbitraion Appeal 77/2021	THE UNION OF INDIA Vs M/S ORISSA CONCRETA AND ALLIED INDUSTRIES LIMITED	R.K.GUPTA	27/11/2021	3000/- Date 16/11/2021					

	Form 3  List of cases in which Electronic Service of process has taken place during the month										
Sr. No.	No. Respondent Name Registration										
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL				

	Form 4 List of total no. Of cases randomly allocated during the month										
Sr. No.			Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	ing. July 1		ARBA/74/2017 (MH)								
2	High Court	Bilaspur	Hon'ble Shri Justice Sanjay K Agrawal and Hon'ble Shri Justice Arvind Singh Chandel		ARBA/38/2018 (FH)						
3	High Court	Bilaspur	Hon'ble Shri Justice Sanjay K Agrawal and Hon'ble Shri Justice Arvind Singh Chandel		ARBA/41/2020 (MH)						
4	High Court	Bilaspur	Hon'ble Shri Justice Sanjay K Agrawal and Hon'ble Shri Justice Arvind Singh Chandel		ARBA/42/2020 (MH)						
5	High Court	Bilaspur	Hon'ble Shri Justice Sanjay K Agrawal and Hon'ble Shri Justice Arvind Singh Chandel		ARBA/73/2021 (MH)						
6	High Court	Bilaspur	Hon'ble Shri Justice Sanjay K Agrawal and Hon'ble Shri Justice Arvind Singh Chandel		ARBA/77/2021 (MH)						

			List of c	Form ases in which Case Management	5 Hearing was held during the mont	h		
Sr. No.	Court	District Cas		Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management hearing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/5/2017 (MH)	Bharat Aluminium Co. Ltd.	Shri Ramesh Kumar Jain	01/02/2017	09/11/2021	
2	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/20/2017 (MH)	Steel Authority Of India Limited	M/s Agarawal Catering Caterers	25/04/2017	16/11/2021	
3	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/88/2017 (FH) (SLP Pending)	Chhattisgarh State Industrial Development Corporation Limited	Mahendra Jain	08/11/2017 08/12/2017	09/11/2021	
4	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/90/2017 (MH)	Raipur City Bus Limited	M/s Shree Kanhaiya Transport Service Pvt. Ltd.	12/12/2017	02/12/2021	
5	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/91/2017 (FH)	M/s Teja Electricals	The Chief Administrative Officerconst	12/12/2017	17/11/2021	
6	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/3/2018 (MH)	M/s Kanhaiya Transport Service Pvt. Ltd.	M/s Raipur City Bus Limited	23/12/2017 08/01/2018	11/11/2021	
7	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/13/2018 (MH)	M/S KRIPA ROAD LINES	M/S NTPC LIMITED	23/12/2017 12/03/2018	25/11/2021	
8	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/17/2018 (FH)	MAHENDRA JAIN	CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED (C S I D C)	14/03/2018 02/04/2018	09/11/2021	

					~ <del></del>		
,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,				N			, , , , , , , , , , , , , , , , , , , ,
9	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/19/2018 (MH)	CHIEF GENERAL MANAGER, BHARAT SANCHAR NIGAM LTD.	M/S S. D. CONSTRUCTIONS	23/04/2018	09/11/2021
10	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/24/2018 (FH)	STATE OF CHHATTISGARH	SWADESH AGROTECH LIMITED	25/06/2018	09/11/2021
11	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/27/2018 (MH)	SOUTH EASTERN M/S M. K. CHATERJEE, COALFIELDS LIMITED,		23/07/2018	16/11/2021
12	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/7/2019 (MH)	M/S NAVAKAR INDUSTRIES	1/S NAVAKAR INDUSTRIES   C.G. STATE COOPERATIVE   MARKETING FEDERATION   LIMITED RAIPUR		25/112021
13	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/48/2019 (MH)	SOUTH EASTERN COALFIELEDS LIMITED,	M/s SHIVAM COAL CARRIERS PRIVATE LIMITED,	18/10/2019	03/12/2021
14	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/2/2020 (MH)	M/S. AGRAWAL STRUCTURE MILLS PRIVATE LIMITED	M/S. PUNJAB NATIONAL BANK,	20/12/2019 06/01/2020	08/11/2021
15	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/3/2020 (MH)	UNION OF INDIA	M/S TODARMULL INFRASTRUCTURES PVT. LTD	09/01/2020	11/11/2021
16	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/11/202 0 (MH)	STATE OF CHHATTISGARH	M/S ANJANI STEELS LIMITED	20/01/2020	25/11/2021
17	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/33/2020 (MH)	ARSS - SIPS (JV) A JOINT VENTURE	UNION OF INDIA	15/07/2020	25/11/2021
18	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/36/2020 (MH)	State of Chhattisgarh	Gilcon Project Service Ltd.	16/09/2020	02/12/202
19	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/37/2020 (MH)	State of Chhattisgarh	Gilcon Project Service Ltd.	16/09/2020	02/12/202
20	High Court of	Bilaspur	ARBA/39/2020	State of Chhattisgarh	Gilcon Project Service Ltd.	16/09/2020	02/12/202

. . . . .

	Chhattisgarh, Bilaspur	(C.G.)	(MH)	*			
21	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/40/2020 (MH)	State of Chhattisgarh	Gilcon Project Service Ltd.	16/09/2020	07/12/2021
22	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/41/2020 (MH)	GILCON PROJECT SERVICE LTD.	CHIEF EXECUTIVE OFFICER	03/11/2020	07/12/2021
23	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/42/2020 (MH)	GILCON PROJECT SERVICE LTD.	CHIEF EXECUTIVE OFFICER	03/11/2020	07/12/2021
24	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/3/2021 (MH)	D.B.POWER LIMITED	SOUTH EASTERN COALFIELDS LTD.	06/03/2021	29/11/2021
25	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/4/2021 (FH)	M/s SHRIKISHAN AND COMPANY	SOUTH EASTERN COALFIELDS LIMITED	18/03/2021	30/11/2021
26	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/6/2021 (MH)	UNION OF INDIA	M/S TODARMULL BALCHAND SUNTWAL	31/03/2021	11/11/2021
27	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/10/2021 (FH)	UNION OF INDIA	M/S ORISSA CONCRETE AND ALLIED IND. LTD.	14/06/2021	30/11/2021
28	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/67/2021 (MH)	M/S EDUCOMP SOLUTIONS LIMITED	DIRECTORATE OF PUBLIC INSTRUCTIONS	28/09/2021	01/11/2021
29	High Court of Chhattisgarh, Bilaspur	Bilaspur (C.G.)	ARBA/73/2021 (MH)	CLOUD RETAIL SOLUTIONS PVT LIMITED	THRIVING KITCHEN PRIVATE LIMITED,	09/11/2021	15/11/2021

Form 6
Contested commercial cases disposed during the month

	,		11111111111	T	Contesten	_UIIIIICI CIAI C	T		: MOBUL	г	T		T
Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposa l	Nature of Disposal (Contested /Settled)	Date of exec ution of decr ee	Numb er of days for execut ion of decree from date of decisio	1
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High	Bilaspur	ARBA 4/2019	CHHATTISG ARH RAJYA SAHAKARI VIPDAN SANGH MARYADIT  Vs. SHRI SHYAM GLOBAL PVT. LTD.	R.N.VYAS, Chetan Singh Chauhan,ASHIS H SURANA,SHIV SAHU,M.K. VYAS (COUNSEL FOR APPELLANT) ANKIT SINGHAL, SHOBHIT BANERJEE (COUNSEL FOR RESPONENT)	18/01/2019	N.A.	16/11/2021	1034 days	Dismissed	N.A.	N.A.	APPEAL U/S 13(1) OF THE COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF IGH COURTS ACT 2015 READ WITH SECTION 37 OF ARBITRATION AND CONCILIATION ACT 1996 AGAINST THE ORDER DATED 22/11/2018 (COPY APPLIED ON 25/11/2018) COPY RECEIVED ON 03/01/2019) PASSED BY LEARNED COMMERCIAL COURT (DISTRICT LEVEL) RAIPUR IN CASE NO. M.J.C 31/2017 IN CASE OF SHRI SHYAM GLOBAL PRIVATE LIMITED VS. C.G. RAJYA SAHAKARI VIPDAN SANGH MARYADIT BY WHICH THE LEANRED COMMERCIAL COURT HAS QUASHED THE AWARD DATED 07/09/2017 PASSED BY THE ARBITRATION CASE NO. F11-3/2013/29-1/1970.

	Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases peding on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pendig at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	High Court of C.G.	Bilaspur	54	02	01	55					

## Form 6 (i): Mediation Data on Monthly Basis

	List of cases received for Pre-Institution Mediation and Settlement during the month										
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pendig at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL					

(SANTOSH KUMAR TIWARI) REGISTRAR (JUDICIAL)